NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 18.01.2022 (TUESDAY) <u>COURT –IV (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 100 of 2020 Part Heard	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
2.	Comp. App. (AT) (Ins) No. 101 of 2020 Part Heard	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh
3.	Comp. App. (AT) (Ins) No. 109 of 2020 Part Heard	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
4.	Comp. App. (AT) (Ins) No. 248 of 2020 Part Heard	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
5.	Comp. App. (AT) No. 12 of 2021 (PH)	Vijay Kumar Chopra & Ors. Vs. Sudershan Chopra & Ors. With	Swapnil Gupta	Rajshree Chaudhuary- R1 to R6 Akshita Sachdeva Dhruv Chawla
6.	Comp. App. (AT) No. 26 of 2021	Arvind Chopra & Ors. Vs. Vijay Kumar Chopra & Ors.	Ekansh Mishra	
7.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe Nitish Ojha

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By order of Hon'ble Chairperson -sd/-Registrar